

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.410**  
**IB/427/ND/2023**

**IN THE MATTER OF:**

State Bank of India	...	Applicant
Versus		
Worlds Window Estate Private Limited	...	Respondent

**Under Section 7 of IBC, 2016**

**Order delivered on 16.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Prateek Kumar, Ms. Raveena Rai, Mr. Rohit  
Gosh, Advocates

For the Respondent : Mr. Shreeyash U. Lalit and Mr. Abhinav Aggarwal,  
Advocates

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

Ld. Counsel for the Applicant is present physically. Ld. Counsel for the Respondent is present through video conferencing. Both the parties have filed written submissions and the same are available on the DMS portal.

**Order reserved.**

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**